

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **07th** day of **March**, 2018

Present :

**Hon'ble Dr. Murtaza Ali, Member-J
Hon'ble Mr. Gokul Chandra Pati, Member-A**

**CCP/330/00126/2017
in
Original Application No.1537 of 2012**

Vijay Kumar aged about 22 years, Son of Late Subhash, Resident of 326 E.W.S., Jarauli, Phase-II, Kanpur, District – Kanpur Nagar.

.....Applicant.

By Advocate – Shri A.K. Srivastava
Shri M.K. Srivastava

V E R S U S

Mr. S.K. Pankaj, Divisional Railway Manager, North Central Railway, Allahabad Division, Allahabad.

.....Respondent.

By Advocate : Shri P.K. Pandey

O R D E R

By Hon'ble Dr. Murtaza Ali, Member-J :

Learned counsel for the applicant submitted that order of this Tribunal has already been complied with and therefore

he does not wish to press this contempt petition. Accordingly, the contempt petition is dismissed. Notice is discharged.

Member-A

Member-J

RKM/